

CASE NO.:
Transfer Petition (civil) 12 of 2001

PETITIONER:
COAL INDIA LIMITED

RESPONDENT:
NEW SATGRAM ENGINEERING WORKS& ORS

DATE OF JUDGMENT: 06/02/2008

BENCH:
H.K. SEMA & MARKANDEY KATJU

JUDGMENT:
JUDGMENT

O R D E R
TRANSFER CASE(CIVIL) NO. 12 OF 2001

Heard learned counsel for the petitioner at length. In view of our order dated 2/9/1997 passed in Civil Appeal No.4999/1984 arising out of SLP(C) No.14974/1983, nothing survives in this petition. It is, accordingly, dismissed.